

IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, BENGALURU
(Through web-based Video Conferencing Platform)

ITEM No.14
CP No.40/BB/2022

IN THE MATTER OF:

M/s. Musicmini Labs Pvt. Ltd. ... Petitioner
Vs. ...
-- ... Respondent

Order under Section 131(1)(a) of Companies Act, 2013

Order delivered on: 06.03.2023

CORAM:

JUSTICE (RETD.) T. KRISHNAVALLI
HON'BLE MEMBER (JUDICIAL)

SH. PRASANTA KUMAR MOHANTY
HON'BLE MEMBER (TECHNICAL)

PRESENT (Through Video Conferencing):

For the Petitioner : Shri Vighneshwar Bhat, PCS

ORDER

1. Heard Shri Vighneshwar Bhat, Ld. PCS for the Petitioner.
2. List the case on **17.04.2023**.

Sd/-

PRASANTA KUMAR MOHANTY
MEMBER (TECHNICAL)

Krishna

Sd/-

T. KRISHNAVALLI
MEMBER (JUDICIAL)